

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:357
ANSWERED ON:24.02.2010
INFRASTRUCTURE DEVELOPMENT IN MINORITY INSTITUTIONS
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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has formulated any Scheme for Infrastructure Development in the Institutions (IDMI) for Minorities;
- (b) if so, the details thereof;
- (c) whether some State Governments have forwarded such Schemes to Union Government;
- (d) if so, the decision of the Union Government thereto; and
- (e) the funds allocated to these States so far?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) & (b) Yes, Sir. The Scheme for Infrastructure Development of Private aided/unaided Minority Institutes (IDMI) facilitates education of minorities by augmenting and strengthening school infrastructure in Minority Institutions (elementary/secondary/senior secondary schools) in order to expand facilities for formal education to children of minority communities. The scheme encourages educational facilities for girls, children with special needs and those who are most deprived educationally amongst minorities. The scheme covers the entire country. However, preference is given to eligible minority institutions located in districts, blocks and towns with a minority population above 20%, based on available census data. It provides financial support to the extent of 75% and subject to a maximum of Rs. 50 lakhs per school for:-

(i) Strengthening of educational infrastructure and physical facilities including additional classrooms, science / computer lab rooms, library rooms, toilets, drinking water facilities etc.

(ii) Hostel buildings for children in such category of schools, specially for girls.

(iii) Any other educational infrastructure not covered in (i) or (ii) above, but which in view of the State/Central Grant in Aid Committee is justified for educational advancement of the minority institution.

(c) to (e) Proposals for financial assistance under IDMI are considered by the Central Grant-in-aid Committee (GIAC) as and when received from the States/UTs. A sum of Rs. 5 crore is earmarked for the scheme in the current financial year. Proposals have been received from Uttar Pradesh, Madhya Pradesh and Maharashtra in the current year and are placed from time to time before the Central GIAC.